

29
HARYANA STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE, ROHTAK,

SCO-A- 6,7,8, FIRST FLOOR, SUNCITY COMMERCIAL COMPLEX, NEAR
VISHAL HOTEL, SECTOR-36, ROHTAK- 124001

E-Mail: hspcbroroh@gmail.com, Web: hspcb.gov.in

No. HSPCB/ROH/2023-24/ 641

Dated: 11/3/24

To

The Registrar General,
National Green Tribunal,
New Delhi.

Subject: Reply on behalf of Haryana State Pollution Control Board in compliance of order dated 11.01.2024 in the matter of OA No. 666 of 2023 titled as Rakesh Bhardwaj & Ors. Versus State of Haryana & Ors.

In this connection, please find enclosed herewith the reply on behalf of Haryana State Pollution Control Board in compliance of order dated 11.01.2024 in the matter of OA No. 666 of 2023 titled as Rakesh Bhardwaj & Ors. Versus State of Haryana & Ors.

Submitted for kind information and necessary action please.

DA/as above


**Regional Officer
Rohtak Region**

Endst. No. HSPCB/ ROH/2023-24/ 642

Dated:

A copy of the above is forwarded to the District Attorney, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.


**Regional Officer
Rohtak Region**

Endst. No. HSPCB/ ROH/2023-24/ 643

Dated:

A copy of the above is forwarded to the Member Secretary, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.


**Regional Officer
Rohtak Region**

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

O.A. No. 666/2023

In the matter of :

RAKESH BHARDWAJ

.... Applicant

VERSUS

STATE OF HARYANA & ORS.

.... Respondent

**REPLY ON BEHALF OF HARYANA STATE POLLUTION CONTROL
BOARD THROUGH REGIONAL OFFICER, HSPCB, ROHTAK IN
COMPLIANCE OF ORDER DATED 11.01.2024**

INDEX

Sr. No.	Particular	Remarks
1	Copy of site inspection Report dated 05.03.2024 along with photographs is annexed as Annexure R-1.	Annexure R-1.
2	Copy of photographs dated 05.03.2024, 06.03.2024 and 10.03.2024 showing construction of channel for carrying waste water are annexed as Annexure R-2	Annexure R-2.
3	Copy of photographs provided by MC, Meham on 07.03.2024 as Annexure R-3.	Annexure R-3.
4	Copy of photograph of Display Board is annexed as Annexure R-4	Annexure R-4.

Date: 11/03/2024

Place: Rohtak

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

O.A. No. 666/2023

In the matter of :

RAKESH BHARDWAJ

.... Applicant

VERSUS

STATE OF HARYANA & ORS.

.... Respondent

**REPLY ON BEHALF OF HARYANA STATE POLLUTION CONTROL
BOARD THROUGH REGIONAL OFFICER, HSPCB, ROHTAK IN
COMPLIANCE OF ORDER DATED 11.01.2024**

1. That present OA has been filed alleging encroachment over the part of pond land known as Darbari Mal Talab located at Nagar Palika Meham, Ward No.1, District Rohtak. It has been further alleged in the OA that due to non-cleaning of pond, same is filled with garbage and untreated waste water is discharged on land in question. The present reply is being filed dealing with the issues concerning with the answering respondent i.e. littering of solid waste and discharge of untreated waste water.
2. That site was visited on 05.03.2024 by Sh. Sachin Kumar, AEE, HSPCB Rohtak Region along with Sh. Ashok Kumar, M.E., Municipal Committee, Meham, Rohtak. Site inspection Report dated 05.03.2024 along with photographs is annexed as **Annexure R-1.**
3. That during inspection, following observations were observed:

- (i) The part of land in question was found unclean as shown in photographs attached as Annexure R-1.
 - (ii) During inspection it is found that waste water was found entering into land in question at one point.
4. That as per information and documents received from the MC, Meham it invited the tenders on 22.09.2023 for connecting the nallas/waste water channels of town into main sewer line. As no agency submitted the bid, tenders were invited again on subsequent dates. Finally, work was awarded on 05.03.2024 to Mr. Dinesh Kumar. Now, waste water meeting at one point as referred above have been channelized into main sewer line to avoid entry of same into land in question. The photographs dated 05.03.2024, 06.03.2024 and 10.03.2024 showing construction of channel for carrying waste water are annexed as **Annexure-R/2**.
 5. That MC, Meham has also provided the photographs of cleaning process pertaining to the land as shown in Annexure-R/1. The photographs provided by MC, Meham on 07.03.2024 are annexed as **Annexure-R/3**.
 6. That the display Board regarding not littering of waste has been installed near land in question. The photograph of Display Board is annexed as **Annexure-R/4**.
 7. That status of land in question as pond or not may be ascertained by the Revenue Authorities and remedial measures be taken accordingly by the concerned authorities in consultation with the Haryana Pond and Waste Water Management Authority.

In view of facts and circumstances mentioned herein above, it is prayed that present reply be taken on record. It is undertaken to comply with further directions passed by this Hon'ble Tribunal.


Regional Officer
Rohtak Region

Date: 11/03/2024
Place: Rohtak.

Date of visit :- 5/3/24.

Reference of visit :- In the matter of O.A. No. 666/2023 titled as Sh. Rakesh Bhardwaj Vs State of Haryana

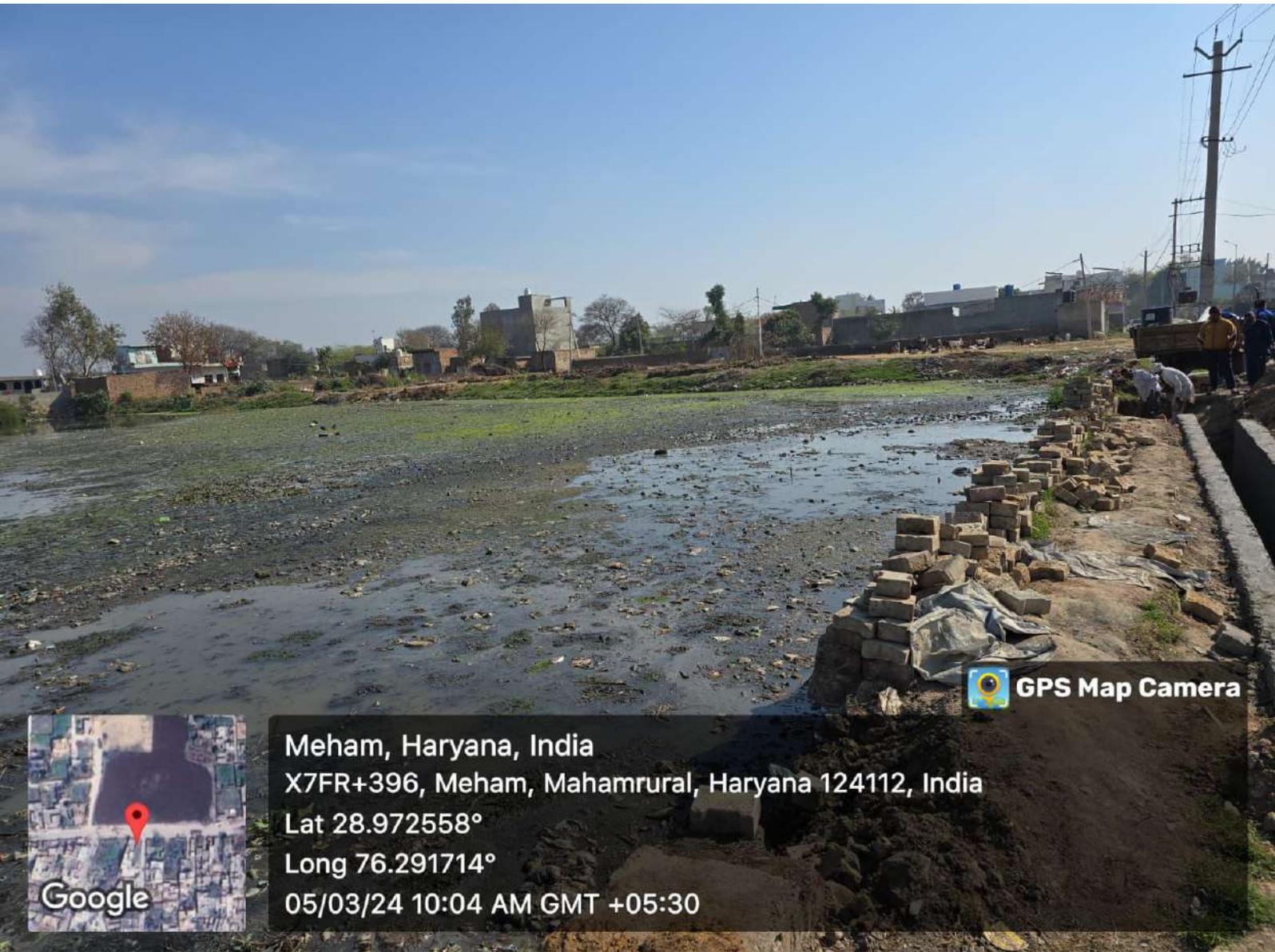
Officers Present :- Sh. Sachin Kumar, AEE, HSPCB, Rohtak Region
Sh. Ashok Kumar, ME, MC, Meham, Rohtak

Observations :- The land is on low laying area.

One part of land as mentioned in the Complaint is found unclean (Photographs attached). During visit waste water found entering into land at one point. Construction work of channel is in process at site to stop waste water entering to land.


5/3/2024
Ashok Kumar
ME, MC, Meham


5/3/24
Sachin Kumar
AEE, HSPCB
Rohtak Region.



 GPS Map Camera

Meham, Haryana, India
X7FR+396, Meham, Mahamrural, Haryana 124112, India
Lat 28.972558°
Long 76.291714°
05/03/24 10:04 AM GMT +05:30





 **GPS Map Camera**

Meham, Haryana, India
X7CV+W2M, Meham, Mahamrural, Haryana 124112, India
Lat 28.972158°
Long 76.291775°
05/03/24 10:04 AM GMT +05:30





 **GPS Map Camera**

Meham, Haryana, India

X7CV+W2M, Meham, Mahamrural, Haryana 124112, India

Lat 28.972543°

Long 76.291922°

05/03/24 10:16 AM GMT +05:30





 **GPS Map Camera**

Meham, Haryana, India
X7CV+W2M, Meham, Mahamrural, Haryana 124112, India
Lat 28.972503°
Long 76.291784°
06/03/24 10:17 AM GMT +05:30





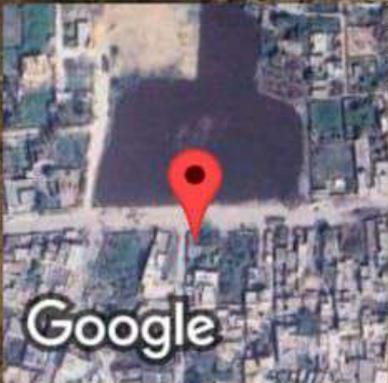
 **GPS Map Camera**



Meham, Haryana, India
X7CV+W2M, Meham, Mahamrural, Haryana 124112, India
Lat 28.972636°
Long 76.291729°
10/03/24 02:07 PM GMT +05:30



 **GPS Map Camera**



Meham, Haryana, India
X7CV+W2M, Meham, Mahamrural, Haryana 124112, India
Lat 28.972613°
Long 76.29187°
10/03/24 02:08 PM GMT +05:30









 **GPS Map Camera**



Meham, Haryana, India
X7CV+W2M, Meham, Mahamrural, Haryana 124112, India
Lat 28.972643°
Long 76.29184°
07/03/24 02:49 PM GMT +05:30



 **GPS Map Camera**



Meham, Haryana, India
X7CV+W2M, Meham, Mahamrural, Haryana 124112, India
Lat 28.972643°
Long 76.291772°
07/03/24 02:49 PM GMT +05:30

इस जगह पर कुड़ा-
कंकट डालना मना है
पकड़े जाने पर जुमाना वे
कानूनी कारवाई की जाएगी
आदेशानुसार
सचिव नगरपालिका मेहम



GPS Map Camera



Google

Meham, Haryana, India

X7FR+396, Meham, Mahamrural, Haryana 124112, India

Lat 28.972623°

Long 76.291194°

07/03/24 05:34 PM GMT +05:30